

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 1842
ANSWERED ON 11.03.2025

PM E-DRIVE AND FAME SCHEME

**1842. SHRI P V MIDHUN REDDY:
DR. C M RAMESH:**

Will the Minister of HEAVY INDUSTRIES be pleased to state:

(a) whether the Government has approved in September 2024 a new scheme called PM Electric Drive Revolution in Innovative Vehicle Enhancement (PM E-DRIVE), if so, the salient features of the Scheme;

(b) whether the PM E-DRIVE Scheme includes any specific provision for electric buses in Andhra Pradesh, if so, the details thereof;

(c) the number of electric buses allocated to Andhra Pradesh under this scheme and the timeline for its deployment;

(d) the plans for establishing fast-charging stations in Andhra Pradesh, especially in underserved areas;

(e) the difference between PM E-DRIVE and The Faster Adoption and Manufacturing of Electric Vehicles (FAME) Scheme;

(f) whether under the PM E-DRIVE demand aggregation is not done in any city from the State of Andhra Pradesh which provide e-buses; and

(g) if so, whether the Government would consider the same?

ANSWER
THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI BHUPATHIRAJU SRINIVASA VARMA)

(a): Yes, Government of India has notified the PM Electric Drive Revolution in Innovative Vehicle Enhancement (PM E-DRIVE) scheme on 29.09.2024. The salient feature of the scheme are as under:

i. Introduction of E- Vouchers: - The Ministry of Heavy Industry (MHI) has introduced E-vouchers for Electric vehicle buyer to avail the demand incentive under the scheme.

ii. Introduction of new vehicle segments: - An allocation ₹500 crore each has been done for incentivizing sale of e-ambulances and e-trucks under the scheme. This is new initiative of Government of India to promote the use of e-ambulances for a comfortable patient transport. Similarly, e-trucks have also been introduced under the scheme since trucks are major contributors to air pollution. To avail subsidy on e-truck submission of a scrapping certificate from Ministry of Road Transport and Highways (MoRTH) approved vehicles scrapping centres (RVSF) has been made mandatory.

iii. **Upgradation of testing agencies:** Rs. 780 Crore has been provisioned for upgradation of vehicles testing agencies.

(b, c, f & g): An allocation of ₹4,391 crore has been made for deployment of 14,028 e-buses under the PM E-DRIVE Scheme. Initially, nine cities with a population of more than 40 lakh will be targeted namely Mumbai, Delhi, Bangalore, Hyderabad, Ahmedabad, Chennai, Kolkata, Surat and Pune. For procurement and operation of e-buses in unique geographies, such as hilly and north-eastern states, island territories and coastal regions, a different set of guidelines may be adopted, potentially including a non-OPEX model, as suitable to support e-bus penetration. Under this scheme, e-buses have not been allocated to any city so far.

(d): An allocation of ₹2,000 crore has been made under the PM E-DRIVE Scheme for setting up of public charging infrastructure on pan-India basis including the state of Andhra Pradesh.

(e): The difference between PM E-DRIVE scheme and FAME-II scheme are as under:

S. No.	Details	PM E-DRIVE scheme	FAME-II scheme
1.	Outlay	₹10,900 crore	₹11,500 crore
2.	Scheme Period	2 Years available till 31.03.2026	5 Years i.e. 01.04.2019 to 31.03.2024
3.	New Components under Demand Incentive	E-ambulances and e-trucks have been introduced under the scheme with an outlay of ₹500 crore each.	These EV segments were not available under FAME-II scheme.
4.	New Component under Grants for Creation of Capital Assets	Provision of ₹780 crore for Upgradation of Testing Agencies.	FAME-II had no support in form of Grants to Testing Agencies.
5.	Aadhar based face authentication, generation of e-voucher and selfie uploading	The Scheme has a unique feature of Aadhaar based face authentication has been introduced under the scheme. Further voucher generation and uploading of selfie authenticating the sale is another unique feature of this scheme.	There was no such provision under FAME-II.
6.	Conditional incentive on furnishing Scrapping Certificate	For e-buses , preference will be given to those states, which plan to deploy e-buses after scrapping old ICE buses. For e-trucks , to avail subsidy, submission of a scrapping certificate of ICE trucks has been made mandatory.	